

(10)

28/4/08

Hon. Mrs. Meera Chhibber, J.M.
Hon. Mr. N.D. Dayal, Am.

None for the applicant even in the revised call. It seems that the applicant has lost the interest in this case. Accordingly, the OA is dismissed in default & for non-Prosecution. Sri L.M. Singh for Sri Anil Sthalekar for respondents is Present.

Am.

J.M.



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